

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-539/ND/2018

Under Section : 9 of IBC Code, 2016.

In the matter of:

M/s. S. P. Packagings
Vs.
M/s. Cox India Ltd.

.....**Applicant**

.....**Respondent**

Order delivered on 13.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Ashish Pandey, Adv.
For the Respondent : -

ORDER

Learned counsel for the applicant seeks further time to file an application for withdrawal. For further consideration on 11.10.2018.

— SID —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh